of instructional, infrastructural and other prescribed norms and standards. These institutions are required to adhere to these norms and standards while running these courses. In respect of the State owned institutions, the respective State Governments periodically monitor the performance and condition of these institutions. The Central Government also provides financial assistance to some of the state-owned institutions for incurring certain recurring and non-recurring expenditure.

(b) and (c) Institutions which intend to run teacher training courses apply in a prescribed manner to the concerned Regional Committee of the NCTE. The Regional Committees grant recognition to teacher training courses in accordance with the Regulations and other prescribed procedure.

## E-learning programme in higher education

- 4053. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government is considering any proposal of e-learning programme in higher education, with the help of Information and Communication Technologies—BSNL;
- (b) if so, the details of the proposals and programmes likely to be taken up and taught to the common man; and
  - (c) by when this e-learning programme would be started throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The Government is considering to launch National Mission in Education through Information and Communication Technology (ICT). The proposal is for making use of ICT in teaching and learning process in higher education sector as also to provide connectivity to the institutions of higher education in collaboration with Department of Telecommunications among others.

## Schemes for higher secondary education

- 4054. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the details of the Centrally sponsored schemes for higher secondary education being implemented through the State Governments; and
- (b) the details of proposals sanctioned during the last three years, particularly for Maharashtra?

TH& MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): (a) and (b) At present the following centrally sponsored schemes are being implemented through State Governments at the higher secondary stage.

- (i) "ICT in schools" for providing assistance to State Governments for computer education and computer aided education in secondary and higher secondary schools.
- (ii) Integrated Education for Disabled Children (IEDC) for assisting State Governments and NGOs in mainstreaming the disabled children in schools.

Details of financial assistance extended to the State/UT Governments, including the Government of Maharashtra, under the above schemes during the last three years are given, in the Statement.